

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO.** 139(ND)16  
**CA. NO.**

**CORAM:**

**PRESENT: SH. S.K. MOHAPATRA**  
**HON'BLE MEMBER (T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017**

**NAME OF THE COMPANY:** M/s. Geetadevi Champalal Bhagat V/s. M/s. Darshansons Estates Pvt. Ltd. & ors.

**SECTION OF THE COMPANIES ACT: 397/398**

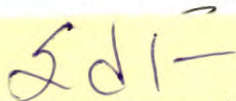
<b>S.NO</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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Present: Mr. Arjun Nanda, Advocate for the Petitioner  
Mr. Sumeer Sodhi, Advocate for the Petitioner  
Mr. Drone Sharma, Advocate for the Petitioner  
Mr. Anand Malani, Advocate for the Respondent  
Ms. Vandana Sharma, Advocate for the Respondent  
Mr. Dinesh Malani, Advocate for the Respondent

**Order**

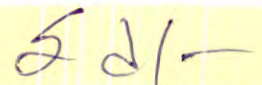
The petitioner has taken steps to file documents in compliance of the previous order. A fresh set is also being handed over to Mr. Anand Malani, Respondent No. 3, Director of the Respondent Company.

To come up on 20<sup>th</sup> July 2017 for further compliance by the respondent.



[ S.K. MOHAPATRA ]  
MEMBER [ T ]

(Shipra Mittal)



[ INA MALHOTRA ]  
MEMBER [ J ]